

ITEM NO.101

COURT NO.14

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10412/2013

YOGENDRA PRASAD SINGH (DEAD) THR LRS

Appellant(s)

VERSUS

RAM BACHAN DEVI AND ORS.

Respondent(s)

( IA No. 84158/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Date : 10-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Kumar Parimal, Adv.  
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. T. Mahipal, AOR

Mr. Smarhar Singh, AOR  
Ms. Shweta Kumari, Adv.  
Mr. Manoj Kumar Mishra, Adv.  
Mr. Jai Krishna Singh, Adv.  
Mr. Kushal Kumar, Adv.  
Mr. Mohd. Asim, Adv.  
Mr. Manoj Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Heard the learned counsel appearing for the parties.

Submissions are heard.

Judgment reserved.

(INDU MARWAH)  
COURT MASTER (SH)

(AVGV RAMU)  
COURT MASTER (NSH)

